(b) if so, what action Government propose to take in this regard?]

(ख) भारत मरकार ग्रध्यापको की मांगों पर विचार कर रही है । इस समय इस मामले में कुछ कहना सम्भव नहीं नहीं है ।

†[THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) Yes, Six.

(b) The Government of India is considering the demands of the teachers. It is not possible to say anything in the matter at this stage.]

HOTEL USED FOR IMMORAL PURPOSES

1115. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Raj Hotel in Subzimandi Delhi is used for immoral purposes and that illicit liquor is also served there;

(b) how many times this hotel has been raided under the Immoral Traffic Act so far; and

(c) whether it is a fact that this hotel keeps illicit liquor in its godown in 9-R, Indra Market and if so, how many times this godown has been raided?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AF-FAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No complaint has been lodged with the Police of any such acts.

(b) and (c) In the current year this hotel was checked 16 times but no incriminating fact came to light. House No. R-9, Indra Market, Delhi is not a godown but is the residence of the proprietor of the hotel. STAGNATION AMONG ASSISTANTS IN CENTRAL GOVERNMENT OFFICES

to Questions

1116. SHRI RAM CHANDER: SHRI JAGAT NARAIN:

Will the Minister of HOME AF-FAIRS be pleased to state:

(a) whether the committee of Joint Secretaries appointed to go into the question of removing stagnation from amongst the cadre of Assistants in Central Government Offices, by introducing a new grade of Senior Assistants converting a certain percentage of the existing posts of Assistants into that grade, or otherwise has since submitted its report;

(b) if so, what are their recommendations; and

(c) if the answer to part (a) above be in the negative, what are the reasons for the delay in submitting the report and by when the report will be submitted?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AF-FAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir. The Committee has submitted its report a few days ago.

(b) The Committee has not recommended introduction of a Selection Grade for Assistants.

(c) Does not arise.

CODE OF CONDUCT FOR LEGISLATORS

1117. SHRI RAM CHANDER: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have under consideration the question of evolving a code of conduct for Members of Legislatures in India for preservation of healthy democratic traditions in the country; and

(b) if so, what steps have been or are being taken to evolve such a code in consultation with the leaders of various political parties?

^{†[}] English translation.

ANNEXURE-1

a slightly longer period.

THE MINISTER OF **STATE IN** (* junior scale to the senior scale officer **IOME AF-** a slightly longer period THE MINISTRY OF HOME AF-FAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir.

(b) Does not arise.

STRENGTH OF I.A.S. AND I.F.S. CADRES

1118. SHRI MULKA GOVINDA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what was the strength of I.A.S. and I.F.S. cadres of officers fixed for the different States when these Services were constituted;

(b) what is the present strength;

(c) what is the percentage fixed for (i) direct recruitment, and (ii) promotion:

(d) what is the time taken normally for the junior officer to reach the next grade; and

(e) whether Government have received any representation from (i) the State Government, and (il) the Services in this regard?

THE MINISTER OF STATE IN THE OF HOME AFFAIRS MINISTRY (SHRI VIDYA CHARAN SHUKLA): (a) and (b) There are no State cadres for the Indian Foreign Service. The strength of the I.A.S. cadres of the States at the time of the constitution of the Service is shown in Annexure I. The present strength of the cadres is shown in Annexure II. [See below]

(c) Not more than 25% of the senior posts are to filled by the appointment of State Civil Service Officers on promotion. The remaining senior posts and the junior posts are to be filled by direct recruitment.

(d) About four years.

(e) Yes, Sir. (i) A few States and service associations represented in the past for an increase in promotion quota; (ii) At present one State is in favour of promotion of officers in the

| State | Cadres | th of IAS at the time r constitution |
|----------------------------|--------|--|
| Assam | ••• | 37 |
| Bihar | | 96 |
| Bombay | •• | 110 |
| Central Pro- vinces and | | |
| Berar | •• | 7 5 |
| East Punjab | •• | 48 |
| Madra _s | | 151 |
| Orissa | | 96 |
| United Provi | ne- | |
| es | •• | 190 |
| West Bengal | | 86 |

ANNEXURE---11

| State | | Present strength of IAS Cadre |
|------------------------------------|---------------|-------------------------------------|
| Andhra Pradesh | | 220 |
| Assam | | 177 |
| Bihar | | 211 |
| Delhi - Himachal Pradesh | | 116 |
| Gujarat | | 155 |
| Haryana | | 97 |
| Jammu & Kashmi | i r ., | 51 |
| Kerala | | 91 |
| Madhya Pradesh | | 253 |
| Madras | | 184 |
| Maharashtra | | 236 |
| Mysore | | 169 |
| Orissa | •• | 170 |
| Punjab | | 125 |
| Rajasthan | | 148 |
| Uttar Pradesh | • • | 314 |
| West Bengal | •• | 205 |